

**IN THE HIGH COURT OF JHARKHAND AT RANCHI  
A.B.A. No.1190 of 2021**

-----  
Suliya Mostt @ Suliya Devi ..... Petitioner  
Versus  
The State of Jharkhand .....Opposite Party  
-----

**CORAM : HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY**

-----  
For the Petitioner : Mr. Manoj Kumar Sah, Advocate  
For the State : Mr. Ruby Pandey, Addl.P.P  
-----

**Order No.02 Dated- 25.03.2021**

Learned counsel for the petitioner, after some arguments, seeks permission of this Court to withdraw this anticipatory bail application.

Permission is accorded.

This anticipatory bail application stands dismissed as withdrawn.

**(Anil Kumar Choudhary, J.)**

Pappu/